

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-306 of 2020

WITH

LD-VC-OCW-168 of 2020

Matches Goa and ors., thr.
its Chairman and Directors

...Petitioners.

Vs

Irwin Soares and anr.

...Respondents.

Shri S. Kenny, Advocate for the petitioners.

Shri G. Noronha, Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:4th December 2020.

P.C.

Post this matter alongwith Appeal from Order No.12/2017.

2. Post the matter on 18.12.2020.

DAMA SESHADRI NAIDU, J.

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